

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:293
ANSWERED ON:09.08.2012
ROOM FOR MPS IN THE COLLECTORATE IN THEIR CONSTITUENCIES
Reddy Shri Anantha Venkatarami

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government has recently instructed to Collectors/District Magistrates of all the districts in the country to provide a room to the Members of Parliament (MPs) on the premises of the collectorate to facilitate the MPs to monitor the works in their respective constituencies under MPLADS; and

(b) if so, the details in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE), IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a)&(b) Government of India has issued enabling circular directives for the creation of a common facilitation centre in each district from the MPLADS funds for the convenience of Hon'ble MPs. Room for setting up of MPLADS Facilitation Centre in the nodal district would be required to be provided by DC/DM. The capital cost of setting up of such facilities including equipments, furniture, etc. shall not exceed Rs.5 lakhs and will be met from MPLADS funds to be nominated by the MP.

The main function of this facilitation centre would be to provide Hon'ble MPs all the information at one place relevant to implementation of the scheme. This facilitation centre would work under the direct control of the District Authority and would have persons on contract with adequate computer operating knowledge to manage the Centre. The recurring running expenses will be booked under 2% administrative charges, of which the Nodal District gets 0.8%.